

उड़ानों में विलम्ब

*206. श्री राम सहाय : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी 1971 से 30 जून, 1971 तक इण्डियन एयरलाइन्स के विमानों ने दिल्ली और बम्बई से समय-समय पर उड़ानें भरी और किस-किस स्थान के लिए ये उड़ानें भरीं ; और

(ख) बम्बई तथा दिल्ली से विमानों की उड़ानों में होने वाले विलम्ब के क्या-क्या कारण हैं और इस स्थिति में सुधार करने के लिए क्या कदम उठाए जा रहे हैं ?

[DELAY IN FLIGHT]

*206. SHRI RAM SAHAI : Will the Minister of TOURISM AND CIVIL AVIATION /पर्यटन और नागर विमानन मंत्री be pleased to state :

(a) the number of flights of Indian Airlines planes which took off in time from Delhi and Bombay during the period from January, 1971 to 30th June, 1971 together with the details of the destinations; and

(b) the details of the causes responsible for the delays in flights originating from Bombay and Delhi and the steps that are being taken to improve the situation ?]

पर्यटन और नागर विमानन मंत्री (डा० कर्ण सिंह) : (क) और (ख) सूचना एकत्रित की जा रही है तथा सभा-घटन पर रख दी जाएगी ।

[THE MINISTER OF TOURISM AND CIVIL AVIATION/ पर्यटन और नागर विमानन मंत्री (DR. KARAN SINGH) : (a) and (b) The information is being collected and will be placed on the table of the Sabha.]

REFUSAL BY EMPLOYEES OF NATIONALISED BANKS TO GET PROMOTION

*207. SHRI BABUBHAI M. CHINAI : Will the Minister of FINANCE/ वित्त मंत्री be pleased to state :

[J English translation.,

(a) whether it is a fact that some employees in the nationalised banks have refused promotion to Officer grade because it would involve loss of remuneration in the long run; and

(b) if so, what are the details of such cases of refusal-

THE MINISTER OF FINANCE/ वित्त मंत्री (SHRI Y. B. CHAVAN) : (a) and (b) All the fourteen nationalised banks have informed the Government that after the recent revision of scales of pay of officers in their bank with effect from 1-1-1970, there has been no case of an employee in any of the nationalised banks refusing promotion to officers' grade because of loss of emoluments in the long run.

FORMATION OF A COMPANY FOR COCHIN SHIPYARD PROJECT

► 208. SHRI G. GOPINATHAN NAIR:

SHRI N. K. KRISHNAN :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/ संसदीय कार्य तथा नौवहन और परिवहन मंत्री be pleased to state :

(a) whether there is any proposal under Government's consideration to form a company for the execution of the Cochin Shipyard Project;

(b) whether the Government of Kerala have requested to the Union Government for the early formation of this company and

(c) if so, the progress made in this regard ?

THE MINISTER FOR PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/ संसदीय कार्य तथा नौवहन और परिवहन मंत्री (SHRI RAJ BAHADUR) : (a) and (b) : Yes, Sir.

(c) Government have just approved the formation of a Company for the execution of the Cochin Shipyard Project and its implementation will now be followed up.